1323 Oral Answers

SHRI S. V. RAMASWAMY: The Criminal case arose out of a claim preferred by the East Khandesh Central Co-operative Bank, Ltd., Jai-gaon as consignor and consignee ot two consignments booked from Jalgaon to Indore and alleged to contain 'katha' and turmeric powder. They claimed Rs. 1 lakh odd for non-delivery and they filed subsequently suits in the civil court, which are pending. In this connection it was found that these claims were bogus claims. Thereupon a complaint was launched against ten persons.

SHRI DEOKINANDAN NARAYAN: Are any railway servants involved in this?

SHRI S. V. RAMASWAMY: Yes, Sir. Of the ten persons, five were railway employees.

SHRI N. SRI RAMA REDDY: May I know what happened to the civil suit filed?

SHRI S. V. RAMASWAMY: Apparently it is still pending.

Crvn- Aviation Training Centre, Bamrauli

*143. SHRI BIREN ROY: Will the Minister of TRANSPORT AND COMMUNI-CATIONS be pleased to state:

(a) whether it is a fact that the Civil Aviation Training Centre at Bemrauli, Allahabad, is being closed down; if so, from which date;

fb) whether it is a fact that a similar institution is going to be opened at Chandigarh, Punjab.

(c) what is the total quantity of equipment, planes, etc., still serviceable and their value and how these are going to be disposed of; and

(d) what are the reasons for this closure?

THE DEPUTY MINISTER OP CIVIL AVIATION (SHRI AHMED MOHIUDDIN) : (a) and (b). No, Sir.

to Questions 1324

(c) and (d) Do not arise.

SHRI BIREN ROY: Is it a fact that on account of the low standard of training at the CATC, about 72 of the pilots trained there have no job? Somehow only half of them could be incorporated in some IAC and other administrative jobs and the rest are still unemployed.

SHRI AHMED MOHIUDDIN: It is not correct to say that the unemploy-j ment that is there amongst a certain number of pilots is due to the low standard of training. I repudiate that suggestion. The question of unemployed pilots has been considered. It was referred by the Speaker of the Lok Sabha to the Estimates Committee. A report has been submitted and ful] information has been given. Secondly, s number of pilots have recently been employed, about nine have been taken by the I.A.F. They would not have taken the pilots from CATC if their training was of a low standard. A number of pilots have also been employed by the I.A.C.

SHRI BIREN ROY: Has the Government taken into consideration the •liscussions of the Estimates Committee and the proposal made by them that they should at least upgrade the standard of training, because this country has no instructors today and: only 43 were trained at the CATC?

SHRI AHMED MOHIUDDIN: The question of improving the standards higher and higher is always under consideration. Of course, we have some difficulties about employment of instructors and I hope they will also be overcome.

SHRI A. D. MANI: Has the Government ascertained from the Airlines whether the qualifications prescribed at this Training Centre are adequate for operational purposes?

SHRI AHMED MOHIUDDIN: In the case of IAC, the candidates have to

go through a very strict test and only if they pass the test, they are employed.

•144 and *145. [The questioner (Shri Ram Sahai) was absent. For answer, vide cols. 1339-41 infra.]

BRIDGE ON DELHI-FAZILKA NATIONAL HIGHWAY

*146. SHRI BANSI LAL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that there is a small bridge at mileage stone 40 (near Bhor) on the Delhi-Fazilka National Highway;

(b) if so, whether it is a fact that the bridge is situated on a turn which is very dangerous for the vehicles using it;

(c) how many accidents have taken place on this bridge during the last ten years; and

(d) whether Government intend to reconstruct the bridge at an early date?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) Yes; the crossing is a culvert across an Irrigation minor channel.

(b) Yes.

(c) Three.

(d) It is proposed to realign the road in this stretch so as to eliminate the sharp curve. A new culvert will be constructed on the new alignment. The State Public Works Department is preparing the estimate for the pro ject.

RAILWAY LEVEL CROSSINGS BETWEEN LOHARU AND JAIPUR

*147. SHRI BANSI LAL: Will the Minister of RAILWAYS be plea=ed to state:

(a) whether it is a fact that all the railway level crossings between Loharu and Jaipur have been fenced by the Railway Authorities; and

(b) if so, what are the reason? therefor and when Government propose to remove the fencing on these level crossings?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) No, Sir.

(b) Does not arise.

t [COMPLAINT REGARDING SMALL SAV-

स्माल सेविंग्जा टिफिकेटों के बारे में शिकायतें

*१४८. श्री कोरखांः क्या परिवहन तथा संखार मंत्री यह वताने की कृपा करेंगे कि :

(क) क्या सरकार को इस ग्राझय की कोई शिकायतें मिली हैं कि पोस्टल सर्किल मैसूर के गुलवगी डिस्ट्रिक्ट में आम तौर पर स्माल सेविंग्ज सर्टिफिकेट की रकम की वापसी के ससय लोगों को बहुत परेशान किया जाता है ; और

(ख) यदि हां, तो अन्न तक ऐसी कितनी शिकायतें ग्राई हैं ग्रौर उन पर क्या कार्यवाही की गई है ?

INGS CERTIFICATES

•148. SHRI SHERKHAN: Will the Minister of TRANSPORT AND COMMUNI-CATIONS be pleased to state:

(a) whether Government have received any complaints to the effect that generally people are put to a ot of harassment at the time of repayment of the amount of Small Savings Certificates in the District of Gulbarga in Mysore Postal Circle; and

(b) if so, how many such complaints have so far been received and what action has been taken thereon?]

*[] English translation